

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1773
ANSWERED ON:12.03.2007
WHEAT ALLOCATION FOR KARNATAKA
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of wheat provided by the Government to Karnataka under Public Distribution System during the last three years;
- (b) whether the wheat so provided was given to flour mills instead of being distributed in the public directly;
- (c) if so, whether the said move diverted the benefits of food subsidies from the actual beneficiaries to the mill owners; and
- (d) if so, the reasons therefor and the steps being taken by the Government to check the same in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The details of the allocation of wheat made for the State Government of Karnataka during the last three years are as under:

(IN THOUSAND TONES)
YEAR ALLOCATION MADE

2003-04	676.970
2004-05	676.977
2005-06	617.175

(b), (c) & (d): Under the Scheme of Implementation of the Targetted Public Distribution System (TPDS), the States/UTs have the operational responsibility of identification of families of APL and BPL (Below Poverty Line), issue of ration cards, undertake review of the lists of BPL and Antodaya families for the purpose of deletion of ineligible families and inclusion of eligible families and, distribution of the foodgrains through the network of the Fair Price Shops (FPSs). The Central Government only makes an allocation of foodgrains @ 35 kg. per family per month under TPDS on the basis of number of ration cards issued by the States/UTs or the number of house-holds on the basis of poverty estimates of the Planning Commission for 1993-94 and the population projection of Registrar General of India as on 1.3.2000 whichever is less.

The Central Government has not given any permission to the Government of Karnataka for conversion of TPDS wheat into Atta under the National Scheme.

Also, the Central Government has directed all the State Governments/Union Territories to ensure that the foodgrains (including wheat) allocated under the Targetted Public Distribution System (TPDS) are distributed amongst the actual beneficiaries of the TPDS and that there is no diversion/leakage in the distribution.